



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2010-11/478

DPSS. CO. AD. No. 2390 /02.27.005/2010-11

April 19, 2011

All Payment System Operators Authorised under the PSS Act, 2007

Dear Sir

**List of Terrorist Individuals/ Organisations under UNSCR 1267(1999) and 1822(2008) on Taliban/Al-Qaida Organisation**

Please refer to our circular [DPSS.CO.AD.No. 2181 /02.27.005/2010-11 dated March 23, 2011](#) on the captioned subject. We have since received from Government of India (Ministry of External Affairs) [a copy of notes dated March 24, 2011](#) forwarded by the Chairman of UN Security Council's 1267 Committee regarding changes made in the Consolidated List of Individuals and entities linked to Al-Qaida and Taliban.

2. All the payment system operators (PSOs) are required to update the consolidated list of individuals/entities as circulated by Reserve Bank and before opening any new account/registering or offering service to new customer, it should be ensured that the name/s of the proposed customer does not appear in the list. Further, PSOs should scan all existing accounts to ensure that no account is held by or linked to any of the entities or individuals included in the list.

3. All the PSOs are advised to strictly follow the procedure laid down in the UAPA Order dated August 27, 2009 enclosed to the Reserve Bank circular [DBOD.AML.BC. No. 44/14.01.001/2009-10 dated September 17, 2009](#) and ensure meticulous compliance to the Order issued by the Government. The said circular is available on our website [www.rbi.org.in](http://www.rbi.org.in).

4. As far as freezing of funds, financial assets or economic resources or related services held in the form of bank accounts, etc. of the designated individuals/entities are concerned, action should be taken as detailed in paragraph 6 of the circular dated September 17, 2009, mentioned above.

5. The complete details of the said consolidated list are available on the UN website:  
<http://www.un.org/sc/committees/1267/consolist.shtml>

6. Nodal Officer/Principal Officer should acknowledge receipt of this circular letter.

Yours faithfully,

**(K. Sivaraman)**  
General Manager  
Encl: As above

Withdrawn w.e.f November 16, 2021